

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1205

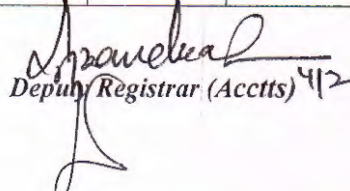
Dated: 4/2/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17.

Rs. In lacs

S.No	Name of the Court.	Sal	O.E.	POL	Elect.	Uniform	R.R.T
1.	Pr. D&S Judge, Kupwara.	12.00	0.20	---	0.40	---	---
2.	Pr. D&S Judge, Anantnag	---	0.20	---	1.752	---	---
3.	Pr. D&S Judge, Baramulla	---	---	---	6.48	---	---
4.	Addl. D&S Judge, Rajouri.	---	0.15	---	---	---	---
5.	Spl. Judge (Anti-corruption) Jammu	4.50	0.15	---	---	---	---
6	4 th Addl. D&S Judge, Srinagar.	2.00	---	---	---	---	---
7	C.J.M. Poonch.	---	0.15	---	---	---	---
8.	C.J.M. Jammu.	---	0.15	---	---	---	---
9.	Sub Judge, Bijbehara.	---	0.15	0.15	---	---	---
10.	Sub Judge, Ramnagar.	---	---	---	---	0.40	---
11.	Sub Judge, Jammu.	6.00	---	---	---	---	---
12.	Spl.Mob. Mag. Pulwama.	---	---	0.20	---	---	---
13.	Munsiff, Udthampur.	---	---	---	0.15	---	---
14.	Munsiff, D.H.Pura.	---	---	---	0.35	---	---
15.	Munsiff, Billawar.	4.06	0.54 (D/W)	0.055	---	---	---
16.	Munsiff, Handwara.	---	0.10	---	---	---	---
17.	Munsiff, Basohli.	---	---	---	0.03	---	---
18.	Munsiff, Thathri.	5.00	---	---	---	---	---
19.	Munsiff, Anantnag.	---	0.20	---	---	---	---
20.	Munsiff, Bishnah.	3.00	---	0.10	---	---	---
21.	Munsiff, Shangus.	4.00	---	---	---	---	---
22.	Munsiff, Sumbal.	4.00	---	---	---	---	---
23.	Munsiff, Tangmarg.	---	0.05	---	---	---	---
24.	Munsiff, Pulwama.	---	0.10	---	---	---	---
25	D.M.M (T) Anantnag.	---	0.20	---	---	0.20	---
26	Addl. Mob. Mag, Ramban.	---	0.15	---	---	0.10	---
27	Addl. Mob.Mag. Awantipura.	---	0.20	---	---	0.20	1.14(Rent
28.	Sub Registrar, Jammu.	---	0.15	---	---	0.25	---

By Order.

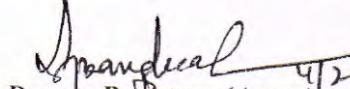

Deputy Registrar (Accts) 412

No: 29471-519/AC Dated: 4/2/2017

Copy to the:-

- 1-3. Pr. D&S Judge, Kupwara/Anantnag/Baramulla.
4. Addl. D&S Judge, Rjouri.
5. Spl.Judge,(Anti-corruption) Jammu
- 6 4th Addl. D&S Judge, Srinagar.
- 7-8 C.J.M. Jammu/Poonch
- 9-11 Sub Judge, Bijbehara/Ramnagar/Jammu
12. Spl.Mobile Magistrate., Pulwama.
- 13-24 Munsiff, Udthampur/D.H.Pura/Billawar/Handwara/Basohli/Thathri/Anantnag/Bishnah/Shangus/Sumbal/Tangmarg/Pulwama.
25. Distt. Mob. Mag(T) Anantnag.
- 26-27 Addl. Mobile Magistrate, Ramban/Awantipura.
28. Try. Officer, Saddar Try.Srinagar.
- 29 Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 30 -49 Try. Officer, Kupwara/Anantnag/Baramulla/Rajouri/Poonch/Bijbehara/Ramnagar/Pulwama/Udthampur/D.H.Pura/Billawar/Handwara/Basohli/Thathri/Bishnah/Shangus/Sumbal/Tangmarg/Ramban/Awantipura
- for information and n/a.
50. Order file.

91c are for up-lodging 92


Deputy Registrar (Accts) 412